## HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 208 (Mis.)/

Bilaspur, dated <u>O3</u>November, 2023

In partial modification of the Calendar of the District Judiciary for the year 2023, holiday is declared on **07.11.2023** (Phase-I) for 20 assembly constituencies of Chhattisgarh falling within Civil Districts of Kabirdham (Kawardha), Rajnandgaon, Uttar Bastar (Kanker), Kondagaon, Bastar (Jagdalpur) & Dakshin Bastar (Dantewada) and on **17.11.2023** (Phase-II) for 70 assembly constituencies of Chhattisgarh falling within the Civil Districts of Balod, Baloda-Bazar, Balrampur, Bemetara, Bilaspur, Dhamtari, Durg, Janjgir-Champa, Jashpur, Korba, Koriya (Baikunthpur), Mahasamund, Mungeli, Raigarh, Raipur, Surajpur and Surguja (Ambikapur) on account of Legislative Assembly Election-2023.

By order of Hon'ble High Court

(Arvind Kumar Verma)

Registrar General 02:11:2023

Endt. No. 14462/ I-7-3/2023

Bilaspur, dated <u>03</u> November, 2023

## Copy forwarded to: -

- 1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhat isgarh, Bilaspur, for kind information of His Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhat isgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhatisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhatt sgarh, Bilaspur, for kind information of His Lordship.

JAHAT H.I.C.

15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,

17. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.

- 18. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Associations,
- 19. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
- 20. Judge, Family Court, Baloda-Bazar/Dhamtari/Jagdalpur/Janjgir-Champa/ Kawardha/ Kanker/Korba/Manendragarh/Mahasamund/Raigarh/Rajnandgaon/Surajpur/Surguja/ Mungeli/Dakshin Bastar Dantewada/Jashpur/Balod/ 3emetara/ Kondagaon.
- 21. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
- 22. Special Judge under S.C. & S.T. (P.A.) Act, Jacdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja
- 23. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
- 24. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Amb kapur.
- 25. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 26. Registrar (Vig./ I.& E./ J / S & A cell ), High Court of C.G., Bilaspur,
- 27. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur-with a request to get the said Notification be uploaded in the Website of High Court of Chhattisgarh, Bilaspur,
- 28. Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
- 29. The Chairman, State Bar Council of Chhattisga h, High Court Campus, Bilaspur
- 30. The President, High Court Bar Association, High Court Campus, Bilaspur,
- 31. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 32. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
- 33. Secretary, High Court Legal Services Committ€e, High Court Campus, Bilaspur,
- 34. All Registrars (M), High Court of Chhattisgarh,
- 35. All Joint Registrars (M), High Court of Chhattisgarn, Bilaspur,
- 36. All Additional Registrars (M)/Budget Officer, High Court of C.G., Bilaspur,
- 37. Assistant Registrar (Estt.) High Court of C.G., Bilaspur,
- 38. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,

for information/necessary action.

(Arvind Kumar Verma)
Registrar General

02.11.202)